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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 63/441/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Tirupati Foam Ltd.

Section of the Companies Act: Section 441 r/w 134 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Ashish C. Doshi	PCS	Applicant	
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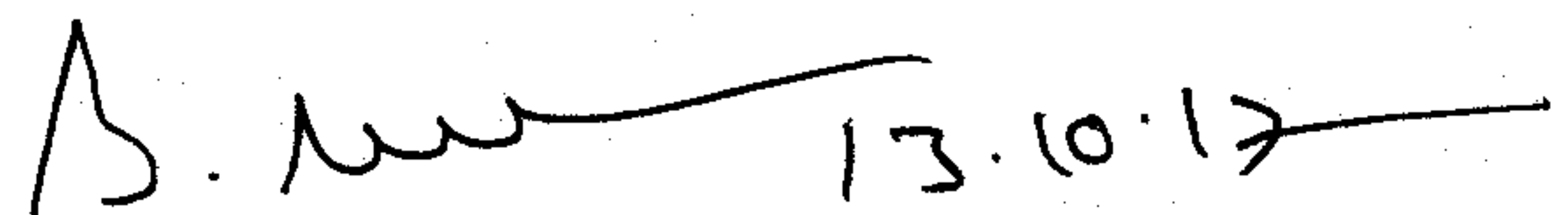
2.

ORDER

Learned PCS Mr. Ashish Doshi present for Petitioners. None present for ROC.

In view of the order passed in IA 339/2017 this petition is disposed of as withdrawn.

Communicate the copy of this order along with copy of order in IA 339/2017 to ROC, Gujarat.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.